CENTRAL ELECTRICITY REGUALTORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower-B
Nauroji Nagar, New Delhi-110029

No. L-1/250/2019/CERC Dated: 16.11.2026

PUBLIC NOTICE

Subject: Public hearing on Supplementary Notification to Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026.

The Commission had issued the Supplementary Notification to Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026 on 26.10.2026. The last date of inviting comments/objections/suggestions was upto 27.11.2026.

2. It has been decided to hold a public hearing on the above subject on **2.12.2026** as per the details given below: -

Date	Venue	Timing	Invitee
2.12.2026 (Wednesday)	Online Video Conferencing	10:30 AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs /Transmission Licensees/Trading Licensees/Power Exchanges/ Individual Experts/NGOs/ IPPs/ Financial Institutions /Consultancy Firms/ /any other organizations

2. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 2.12.2026 or depute a responsible officer of your organization fully conversant with the subject matter.

3. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned by 30.11.2026. Microsoft teams link of the Public Hearing shall be shared. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in, shilpa@cercind.gov.in by 30.11.2026. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/
(Harpreet Singh Pruthi)
Secretary